

ITEM NO.8 Court 16 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 545/2020

SURBHI SHARMA

Petitioner(s)

VERSUS

RANJEET SHARMA

Respondent(s)

(IA No. 126091/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 115101/2020 - VACATING STAY)

Date : 01-02-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Parties

Mr. Md. Shahid Anwar, AOR
Ms. Rashmi Bansal, AOR
Mr. Rajal Rai Dua, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties. They submit that their clients are willing to try Mediation.

Accordingly, the parties are referred to the Supreme Court Mediation Centre. They should appear before the Mediation Centre on 15.02.2021 at 11:00 AM.

The matter be listed after eight weeks when Report on the outcome of the Mediation is received.

(RASHI GUPTA)
SENIOR PERSONAL ASSISTANT

(RENU KAPOOR)
COURT MASTER (NSH)